

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).19678-19681/2019

(Arising out of impugned final judgment and order dated 04-07-2019 in WAMD No. 566/2019, 04-07-2019 in WAMD No.567/2019, 04-07-2019 in WAMD No.568/2019, 04-07-2019 in WAMD No.569/2019 passed by the High Court Of Judicature At Madras At Madurai)

M/S DALMIA POWER LIMITED & ANR.

Petitioner(s)

VERSUS

THE ASSISTANT COMMISSIONER OF INCOME TAX  
CIRCLE 1, TRICHY

Respondent(s)

([HEARD BY : HON. UDAY UMESH LALIT AND HON. INDU MALHOTRA, JJ] )

Date : 18-12-2019 These petitions were called on for pronouncement of judgment.

For Petitioner(s)

Mr. S. Ganesh, Sr. Adv.  
Mr. Anand Sukumaran, Adv.  
Mr. S. Sukumaran, Adv.  
Mr. Bhupesh Kumar Pathak, Adv.  
Ms. Meera Mathur, AOR

For Respondent(s)

Mrs. Anil Katiyar, AOR

O R D E R

Hon'ble Ms. Justice Indu Malhotra pronounced the judgment of the Bench comprising Hon'ble Mr. Justice Uday Umesh Lalit and Her Ladyship.

Leave granted.

The appeals are allowed in terms of the signed reportable judgment.

Pending application(s), if any, stands disposed of.

(ARJUN BISHT)  
COURT MASTER (SH)

(DEEPAK SHARMA)  
BRANCH OFFICER

(signed reportable judgment is placed on the file)